

COURT NO. 30
THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (A P S E B)</u>					
1	WP/19842/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	MENTA VENKATA SREEDHAR Vs THE STATE OF ANDHRA PRADESH	THANJAVURU VENKATA SUMAN	GP FOR SERVICES I	SPS NELLORE
2	WP/19878/2026 IA 1/2026 Stay Petition	AVULA NAGABHUSHAN REDDY Vs THE STATE OF ANDHRA PRADESH	CHENNAPPAGARI SANKARA	GP FOR SERVICES I	YSR KADAPA
<u>ADMISSION (CIVIL SUPPLIES)</u>					
3	WP/19302/2026 IA 1/2026 Direction Petition	DODDIGARLA MUNESWARA RAO Vs THE STATE OF ANDHRA PRADESH	YAMANI PHANIDHAR	GP FOR SERVICES II GP FOR SERVICES I C	WEST GODAVARI
<u>ADMISSION (ENDOWMENTS)</u>					
4	WP/19474/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	A M SRIKANTH Vs TIRUMALA TIRUPATI DEVASTHANAMS	S VARADARAJULU CHETTY		CHITTOOR
5	WP/19977/2026 IA 1/2026 Suspension Petition	T RAVINDRA BABU Vs THE STATE OF ANDHRA PRADESH	G RAMANA RAO	GP FOR SERVICES II	CHITTOOR
<u>ADMISSION (HOME)</u>					
6	WP/18618/2026 IA 1/2026 Stay Petition	ESALAPURAM PADMANABHAM Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR SERVICES I	ANANTAPUR
7	WP/19803/2026 IA 1/2026 Direction Petition	B. JAYA PRAKASH Vs THE STATE OF ANDHRA PRADESH	HARISH KUMAR.T	GP FOR SERVICES I	KURNOOL
8	WP/19831/2026 IA 1/2026 Direction Petition	SANAPALA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR SERVICES I	KRISHNA
9	WP/19937/2026 IA 1/2026 Suspension Petition	K. RAJU (PC 50) Vs THE STATE OF ANDHRA PRADESH	VASAVI RATNA KUMARI DANDAMUDI	GP FOR SERVICES I	KRISHNA
10	WP/19978/2026 IA 1/2026 Direction Petition	KEMBURU RAM MOHAN Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR SERVICES I	VISAKHAPATNAM
<u>ADMISSION (CO-OP SOCIETIES)</u>					
11	WP/19795/2026 IA 1/2026 Direction Petition	M BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	L J VEERA REDDY	GP FOR SERVICES II	CHITTOOR
12	WP/19833/2026 IA 1/2026 Direction Petition	G RAMUDU Vs UNION OF INDIA	GANTA EDIGA RAKESH GOUD	GP FOR SERVICES II	ANANTAPUR

13	WP/19840/2026 IA 1/2026 Direction Petition	BODAPATI CHANDRAMOULI Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR COOPERATION	PRAKASAM
14	WP/20006/2026 IA 1/2026 Direction Petition	ADAPA SURYA VENKATA SATYANARAYANA Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR SERVICES II	EAST GODAVARI
15	WP/20022/2026 IA 1/2026 Direction Petition	SMT.VAJELLA PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	BOBBA VIJAYALAKSHMI	GP FOR SERVICES II	KRISHNA
16	WP/20054/2026 IA 1/2026 Direction Petition	VANAM HANUMANTHA REDDY Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES II	ANANTAPUR
<u>ADMISSION (IRRIGATION)</u>					
17	WP/19818/2026 IA 1/2026 Direction Petition	L.SRINIVASA REDDY Vs THE STATE OF ANDHARA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR SERVICES II GP FOR SERVICES I	KURNOOL
<u>ADMISSION (MEDICAL AND HEALTH)</u>					
18	WP/19044/2026 IA 1/2026 Suspension Petition	K. RAJYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	JAYA PRAKASH MADASU C	GP FOR SERVICES I	CHITTOOR
19	WP/19758/2026 IA 1/2026 Direction Petition	ADARI PARDHA VENKATA MARUTHI UDAY MOHAN Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR SERVICES I	VISAKHAPATNAM
20	WP/19914/2026 IA 1/2026 Direction Petition	V JAYABHARATHI Vs THE STATE OF ANDHRA PRADESH	C VAMSI KRISHNA		YSR KADAPA
21	WP/19949/2026 IA 1/2026 Direction Petition	JANNU BALAJI Vs GOVERNMENT OF ANDHRA PRADESH	HARI KRISHNA TATA	GP FOR SERVICES I	KRISHNA
22	WP/20012/2026 IA 1/2026 Direction Petition	ASAVADI DIVYA Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	GP FOR SERVICES I	ANANTAPUR
<u>ADMISSION (SOCIAL WELFARE)</u>					
23	WP/19024/2026 IA 1/2026 Direction Petition	S.UMA MAHESWARA RAO Vs THE STATE OF ANDHRA PRADESH	M BHARAT SHAH	GP FOR SERVICES II	EAST GODAVARI
24	WP/19861/2026 IA 1/2026 Direction Petition	S.ASHOK KUMAR Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES II	EAST GODAVARI
25	WP/19876/2026 IA 1/2026 Direction Petition	RAVVALA RAMESH Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES II	VIZIANAGARAM
<u>ADMISSION (REVENUE)</u>					
26	WP/19032/2026 IA 1/2026 Direction Petition	M. SRINU Vs THE STATE OF ANDHRA	K ANJANA RAMA KAMESWARI	GP FOR SERVICES I	VIZIANAGARAM

PRADESH

ADMISSION (MUNICIPAL ADMN.)

27	WP/19727/2026 IA 1/2026 Direction Petition	SMTMANTRIPRAGADA BHAVANI Vs THE STATE OF ANDHRA PRADESH	DEVALARAJU ANIL KUMAR	GP FOR SERVICES I A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) C	GUNTUR
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ADMISSION (EDUCATION)

28	WP/19673/2026 IA 1/2026 Direction Petition	S. SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	KODE RAMESH BABU	GP FOR SERVICES III	CHITTOOR
29	WP/19733/2026 IA 1/2026 Direction Petition	K SREENIVASULU Vs THE STATE OF AP	PAMARTHY RATHNAKAR	GP FOR SERVICES III	ANANTAPUR
30	WP/19792/2026 IA 1/2026 Direction Petition	SMT. PALAKOLANU SWARNA LATHA Vs THE STATE OF ANDHRA PRADESH	Chenna Reddy.K	GP FOR SERVICES III GP FOR REVENUE	KURNOOL
31	WP/19800/2026 IA 1/2026 Direction Petition	GEDELA APPALAKONDA Vs THE STATE OF ANDHRA PRADESH	G ELISHA	GP FOR SERVICES III GP FOR SERVICES I	WEST GODAVARI
32	WP/19806/2026 IA 1/2026 Direction Petition	NETHALA VENKATA DURGA PRASAD Vs THE STATE OF ANDHRA PRADESH	G ELISHA	GP FOR SERVICES III GP FOR SERVICES I	WEST GODAVARI
33	WP/19817/2026 IA 1/2026 Direction Petition	ARIGELA VENKATESHWAR RAO Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES III GP FOR SERVICES I	EAST GODAVARI
34	WP/19837/2026 IA 1/2026 Suspension Petition	MEKA PADMAJA Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR SERVICES III	KRISHNA
35	WP/19871/2026 IA 1/2026 Suspension Petition	V.VEERAAIAH Vs THE STATE OF ANDHRA PRADESH	RATAN MOHAN MEDIDA	GP FOR SERVICES III	GUNTUR
36	WP/19886/2026 IA 1/2026 Direction Petition	POLUR HYMAVATHI Vs THE STATE OF ANDHRA PRADESH	YANAGUNURU SHASHANK	GP FOR SERVICES III	KURNOOL
37	WP/19898/2026 IA 1/2026 Direction Petition	SRI J GNANA SEKHAR Vs THE STATE OF ANDHRA PRADESH	KODE RAMESH BABU	GP FOR SERVICES III	CHITTOOR
38	WP/19946/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	DR. NAGA LAKSHMI GAJULA Vs THE STATE OF ANDHRA PRADESH	PRASANNALA KANCHARLA	GP FOR SERVICES III GP FOR SERVICES I	KRISHNA
39	WP/19991/2026 IA 1/2026 Direction Petition	AVALA PRASAD Vs THE STATE OF ANDHRA PRADESH	T M K CHAITANYA	GP FOR SERVICES III GP FOR SERVICES I	VIZIANAGARAM

ADMISSION (UNIVERSITIES)

40	WP/19873/2026 IA 1/2026 Direction Petition	C.KALYANA CHAKRAVARTHY Vs THE STATE OF ANDHRA	SRINIVAS BOBBILI	GP FOR SERVICES III GP FOR SERVICES I	KRISHNA
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PRADESH

41	WP/19888/2026 IA 1/2026 Direction Petition	C M BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	DEVALARAJU ANIL KUMAR	GP FOR SERVICES III GP FOR SERVICES I	KRISHNA
42	WP/19972/2026 IA 1/2026 Suspension Petition	DR. M. RAVI BABU Vs THE STATE OF ANDHRA PRADESH	RAVI VARALAKSHMI	GP FOR SERVICES II	GUNTUR
43	WP/19994/2026 IA 1/2026 Suspension Petition	DR. AKKAREDDY SRIVIDHYA Vs THE STATE OF ANDHRA PRADESH	RAVI VARALAKSHMI	GP FOR SERVICES II	GUNTUR

ADMISSION (STAMPS AND REGISTRATION)

44	WP/19974/2026 IA 1/2026 Direction Petition	SYED BAZED Vs THE STATE OF ANDHRA PRADESH	T V S KUMAR	GP FOR SERVICES I	GUNTUR
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ADMISSION (AGRICULTURE)

45	WP/19983/2026 IA 1/2026 Direction Petition	BOMMALA BHASKAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II	CHITTOOR
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ADMISSION (PANCHAYAT RAJ)

46	WP/19460/2026 IA 1/2026 Suspension Petition	C. SREENIVASULU REDDY Vs THE STATE OF ANDHRA PRADESH	NEELAM SANKARA RAO	GP FOR SERVICES I	YSR KADAPA
47	WP/19751/2026 IA 1/2026 Direction Petition	R SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	MANTAPAMPALLE RAMPRASAD	GP FOR SERVICES I	KRISHNA
48	WP/19799/2026 IA 1/2026 Direction Petition	S.AKBHAR BASHA Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES I	KURNOOL
49	WP/19811/2026 IA 1/2026 Direction Petition	TIPPANABOYINA VENKATA RAMANARAO Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES I	GUNTUR
50	WP/19819/2026 IA 1/2026 Direction Petition	BANDI SANTHOSHI Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR SERVICES I	SRIKAKULAM
51	WP/19847/2026 IA 1/2026 Direction Petition	TALLURU HAREESH Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR SERVICES I	VIZIANAGARAM
52	WP/19890/2026 IA 1/2026 Direction Petition	VADDI REDDY KARUNASAGAR REDDY. Vs THE STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	GP FOR SERVICES I	YSR KADAPA
53	WP/19899/2026 IA 1/2026 Direction Petition	P.CH.V.NARAYANA Vs THE STATE OF ANDHRA PRADESH	K R SRINIVAS		GUNTUR

ADMISSION (CENTRAL GOVT.)

54	WP/13868/2026 IA 1/2026 Stay Petition	D N V VINAYAKA PRASAD Vs THE DIRECTOR GENERAL	P V KRISHNAIAH	G.SAI LOCHAN	WEST GODAVARI
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55	WP/20004/2026 IA 1/2026 Suspension Petition	DANDE NAGENDRA PRASAD Vs THE UNION OF INDIA	P VISESWAR RAO		PRAKASAM
56	WP/20037/2026 IA 1/2026 Suspension Petition	PAPPALA GOVINDA RAO Vs THE UNION OF INDIA	P VISESWAR RAO		SRIKAKULAM
57	WP/20040/2026 IA 1/2026 Suspension Petition	KOTA KALYANI LAKSHMI Vs THE UNION OF INDIA	P VISESWAR RAO		SRIKAKULAM
<u>ADMISSION (Forest)</u>					
58	WP/19807/2026 IA 1/2026 Direction Petition	DABBA LALITHA KUMARI Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR SERVICES I	EAST GODAVARI
<u>ADMISSION (Finance and Planning)</u>					
59	WP/19852/2026 IA 1/2026 Direction Petition	MD AHAMED VALLI Vs THE STATE OF ANDHRA PRADESH	M/S.ASTONISH LAWS	GP FOR SERVICES I	EAST GODAVARI
<u>ADMISSION (Labour Employment and Training)</u>					
60	WP/19944/2026 IA 1/2026 Stay Petition	THE DEPOT MANAGER Vs M RAMU	K SRINIVASA PRASAD For APSRTC	SC	VISAKHAPATNAM
<u>ADMISSION (TRANSPORT)</u>					
61	WP/19760/2026 IA 1/2026 Direction Petition	SUNKARA SWAMY Vs THE STATE OF ANDHRA PRADESH	TIRUMALA SATYANARAYANA	GP FOR SERVICES II	EAST GODAVARI
<u>ADMISSION (APSRTC)</u>					
62	WP/19891/2026 IA 1/2026 Direction Petition	G NARAYANARAO Vs THE STATE OF ANDHRA PRADESH	PAMARTHI KAMESWARA RAO	GP FOR SERVICES II	WEST GODAVARI
<u>ADMISSION (CORPORATION)</u>					
63	WP/19845/2026 IA 1/2026 Direction Petition	CHODAVARAPU PRASADA RAO Vs THE STATE OF ANDHRA PRADESH	P U BHASKARA RAO	GP FOR SERVICES I	GUNTUR
<u>ADMISSION (SPORTS & YOUTH SERVICES)</u>					
64	WP/19414/2026 IA 1/2026 Suspension Petition	R. VENKATA SRIDHAR Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	GP FOR SERVICES I	YSR KADAPA

COURT NO. 30**THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY****To be Heard on Tuesday The 21st day of July 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR WITHDRAWAL</u>					
65	WP/15865/2026 IA 1/2026 Suspension Petition	SAMPATH KUMAR KAGITALA Vs THE STATE OF ANDHRA PRADESH	K N VIJAYA LAXMI	GP FOR SERVICES II HEMANTH KUMAR KORAGANJI	PRAKASAM
<u>FOR ORDERS</u>					
66	WP/18996/2026 IA 1/2026 Suspension Petition	SRI GADAMSETTY SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	T DIWAKAR REDDY	GP FOR SERVICES II	YSR KADAPA
<u>FOR ADMISSION</u>					
67	CC/2303/2025 (WP/16606/2024)	M/S. BHAGAM CONSTRUCTIONS PVT. LTD. Vs S. SURESH KUMAR IAS	SURESH KUMAR REDDY KALAVA	KOTHARU VIJAYESWARI	KRISHNA
<u>FOR COMPLIANCE</u>					
68	CC/3606/2025 (WP/5407/2025)	P RAM BABU Vs SRI S SURESH KUMAR	DEVASRI ROSHAN KANCHARLA	SREEKANTH REDDY AMBATI NAGARAJU PULLAGURA M Krishna Rao SC for skl vzm kkd Municipal Corporations	EAST GODAVARI
<u>FOR ADMISSION</u>					
69	CC/2857/2025 (WP/19837/2025) IA 1/2026 Implead Petition	MOGILI PUSHPA Vs MR KVN CHAKRADHAR BABU	PEETA RAMAN	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
70	CC/3307/2025 (WP/19091/2025) WP/19091/2025	K. PRADEEP REDDY Vs HARISH KUMAR GUPTA IPS	G V SHIVAJI	A JAYANTHI	GUNTUR
71	WP/19091/2025 IA 1/2025 Suspension Petition IA 1/2026 Review Petition	K PRADEEP REDDY Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I GP FOR SERVICES I	-
72	CC/554/2026 (WP/17563/2024)	KARUMACHI GANGARAJU Vs PEEYUSH KUMAR IAS	KODE RAMESH BABU	SREEKANTH REDDY AMBATI A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) NAGARAJU PULLAGURA	GUNTUR
73	CC/934/2026 (WP/27737/2023)	THE WAVES ENVIROTECH PVT. LTD. Vs S. SURESH KUMAR IAS	K S MURTHY ASSOCIATES	SREEKANTH REDDY AMBATI P VENGALA REDDY	KURNOOL
74	CC/2279/2026	DR S K SHAMSHAD BEGUM Vs VINEET JOSHI IAS	V R REDDY KOVVURI		YSR KADAPA
75	CC/2283/2026 (WP/19957/2025)	N. SRINIVASA RAO Vs SRI.PEEYUSH KUMAR IAS	P DURGA PRASAD		VISAKHAPATNAM

76	CC/2296/2026 (WP/18657/2025)	TVLN MURTY Vs SHASHI BHUSHAN KUMAR IAS	C SRINIVASA BABA	KRISHNA
77	CC/2339/2026 (WP/932/2026)	SREE VANI COLLEGE OF PHYSICAL EDUCATION Vs KONA SASHIDHAR IAS	P SARASWATHI	SPS NELLORE
78	CC/2351/2026 (WP/35220/2025)	S. SRINIVASULU Vs M.T. KRISHNA BABU I.A.S.	CHILAMKURTHI SATYA DEV NAIDU	CHITTOOR
79	CC/2354/2026 (WP/34056/2025)	P SURENDARA NAIKAR Vs SRI PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	CHITTOOR
80	CC/2355/2026 (WP/33699/2025)	K KULASEKHAR REDDY Vs SRI PEEYUSH KUMAR IAS	MODAPOTHULA SUMALATHA	CHITTOOR
81	CC/2358/2026 (WP/31384/2025)	P JAGANNADHA REDDY Vs SRI KRISHNA TEJA IAS	K BHEEMA RAO	ANANTAPUR
82	CC/2360/2026 (WP/62/2026)	KOMMURI BAJI BABU Vs SRI.SAURABH GAUR	REGULAGADDA VENKATESH	GUNTUR
83	CC/2429/2026 (WP/21730/2025)	Y TIRUPATHI RAO Vs MR KONA SASHIDHAR	PEETA RAMAN	GUNTUR
84	CC/2430/2026 (WP/4210/2026)	GIDDI RAMBABU Vs SRI. RAVIRALA MAHESH KUMAR I.A.S.	PENUMAKA VENKATA RAO	EAST GODAVARI
85	CC/2432/2026 (WP/2307/2026)	MR KATTA SRINIVASA RAO Vs SRI G SAI PRASAD IAS	PRUDVI RAJU MUDUNURI	WEST GODAVARI

INTERLOCUTORY

86	CC/22133/2026/ (Filing No.) IA 1/2026 Leave Petition	SADA VENKATESWARA RAO Vs K HEMALATHA	YASWANTH GADE	EAST GODAVARI
87	IA/3/2025 Stay Petition CRP/2530/2013	MAMIDI VENKAESWARA RAO KRISHNA DISTRICT Vs	NARASIMHA RAO GUDISEVA	SAI GANGADHAR CHAMARTY S.RAJA SEKHAR Kashyap KRISHNA
88	IA/1/2025 Condone Delay Petition CRP/2530/2013	MAMIDI VENKAESWARA RAO KRISHNA DISTRICT Vs	NARASIMHA RAO GUDISEVA	SAI GANGADHAR CHAMARTY S.RAJA SEKHAR Kashyap KRISHNA
89	IA/2/2025 Review Petition CRP/2530/2013	MAMIDI VENKAESWARA RAO KRISHNA DISTRICT Vs	NARASIMHA RAO GUDISEVA	SAI GANGADHAR CHAMARTY S.RAJA SEKHAR Kashyap KRISHNA

SPECIALLY IDENTIFIED CASES

90	WP/12413/2025 IA 1/2025 Direction Petition	B.MATHESU Vs THE STATE OF ANDHRA PRADESH	NICHENAMETLA NAGARAJU	GP FOR SERVICES II GP FOR SERVICES I KURNOOL
91	WP/12699/2025 IA 1/2025 Direction Petition	B HYMAVATHI Vs STATE OF ANDHRA PRADESH	D S N V PRASAD BABU	GP FOR SERVICES I PRAKASAM

92	WP/12845/2025 IA 1/2025 Direction Petition	SRI. BOKKA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION	EAST GODAVARI
93	WP/12999/2025 IA 1/2025 Direction Petition	N. RAMULU Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES II	ANANTAPUR
94	WP/13065/2025 IA 1/2025 Direction Petition	PATHAM SIVA SANKAR RAO Vs THE STATE OF AP	CHUKKA KRANTHI KIRAN	GP FOR SERVICES I S.V.S.S.SIVARAM SC For VMC	KRISHNA
95	WP/13353/2025 IA 1/2025 Direction Petition	CHINNAM CHITHAMBARAPPA Vs THE ANDHRA PRADESH STATE CO-OPERATIVE RURAL IRRIGATION CORPORATION LIMITED	T S N SUDHAKAR	GP FOR SERVICES II K NARSI REDDY	ANANTAPUR
96	WP/13648/2025 IA 1/2025 Direction Petition IA 2/2025 Leave Petition	DR K C KALMALAKARA REDDY Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES II GP FOR SERVICES III	CHITTOOR
97	WP/13690/2025 IA 1/2026 Leave Petition	V. CHANDRASEKHAR BABJI Vs UNION BANK OF INDIA	A SREEDHAR	RANGA SURYA PRAKASH RAO KOLA	WEST GODAVARI
98	WP/13950/2025 IA 1/2025 Direction Petition IA 2/2025 Leave Petition	T KRUPAKAR Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES II GP FOR SERVICES III	KURNOOL
99	WP/14584/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	D VARALAKSHMI Vs THE STATE OF ANDHRA PRADESH	T BALAJI	GP FOR SERVICES I V V ANIL KUMAR	KRISHNA
100	WP/15094/2025 IA 1/2025 Direction Petition	GSK BURAN SAHEB. Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	GP FOR SERVICES I	GUNTUR
101	WP/15335/2025 IA 1/2025 Direction Petition	SRI. DEVARASETTY CHANDRA MOULI Vs THE STATE OF ANDHRA PRADESH	M KISHORE BABU	GP FOR SERVICES II GP FOR SERVICES I	YSR KADAPA
102	WP/15894/2025 IA 1/2025 Direction Petition	B C LAKSHMANNA Vs THE STATE OF ANDHRA PRADESH	DEVALARAJU ANIL KUMAR	GP FOR SERVICES II D KRISHNA SC FOR JNTU ANANTHAPURAMU	ANANTAPUR
103	WP/16155/2025 IA 1/2025 Direction Petition	BANDLA VEERA PRASADA RAO Vs THE STATE OF AP	V PADMANABHA RAO	GP FOR SERVICES I	SRIKAKULAM
104	WP/16179/2025 IA 1/2025 Direction Petition	CHADALAWADA NAGESWARA RAO Vs THE STATE OF AP	DULLA SRINIVASA RAO	GP FOR SERVICES II GP FOR ENDOWMENTS	GUNTUR
105	WP/18122/2025 IA 1/2025 Suspension Petition	MANTHENA BALARAMA RAJU Vs VISAKHAPATNAM METROPOLITAN REGION DEVELOPMENT AUTHORITY (VMRDA)	BALA MURALI KRISHNA P	SOMISETTY GANESH BABU SC For VUDA and MUDA GP FOR SERVICES I	VISAKHAPATNAM

106	WP/18214/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	V. PRASAD BABU Vs THE STATE OF ANDHRA PRADESH	A V S LAXMI	GP FOR SERVICES II GP FOR HIGHER EDUCATION	YSR KADAPA
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SPECIALLY MENTIONED CASES

107	WP/13298/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition	K BHARATHAMMA Vs THE GOVERNMENT OF ANDHRA PRADESH	V SESA KUMARI	GP FOR SERVICES II K MUNI REDDY BALA PRASAD	CHITTOOR
108	WP/17563/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	SRI S.LAKSHMINARAYANA Vs STATE OF ANDHRA PRADESH	Y SURYA PRASAD	GP FOR SERVICES II	GUNTUR
109	WP/19084/2025 IA 1/2025 Suspension Petition	S VIJAYA LAKSHMI Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES II VINOD KUMAR TARLADA	KURNOOL
110	WP/20242/2025 IA 1/2025 Direction Petition	MUVVA RAMALINGAM Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES II GP FOR SERVICES I	GUNTUR
111	WP/6815/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	N MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	B S VENKATA RAMESH	GP FOR SERVICES III DHANUNJAYA REDDY K	KURNOOL
112	WP/7790/2026 IA 1/2026 Direction Petition	S RAVINDRA Vs THE STATE OF AP	M VIDYAVATHI	GP FOR SERVICES I K ANJANA RAMA KAMESWARI	GUNTUR
113	WP/8763/2026 IA 1/2026 Direction Petition	SHAIK MAHABOOB BASHA Vs THE STATE OF ANDHRA PRADESH	PALLA BALU ANIL KUMAR	GP FOR SERVICES I S.SYAM SUNDER RAO SC cum Spl P.P. For ACB GP FOR SERVICES I	PRAKASAM
114	WP/8816/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	MARRIVADA SRINIVASA REDDY Vs DR NTR UNIVERSITY OF HEALTH SCIENCES	J SUDHEER	GP FOR SERVICES I Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	KURNOOL
115	WP/9947/2026 IA 1/2026 Direction Petition	D ADI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	PAMARTHI KAMESWARA RAO	GP FOR SERVICES I	PRAKASAM
116	WP/10398/2026 IA 1/2026 Direction Petition	PERUGUVEERAAIAH ALIAS TAKKODU Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES II	YSR KADAPA
117	WP/10512/2026 IA 1/2026 Direction Petition	VANTHALA SEETHAYYA Vs THE STATE OF ANDHRA PRADESH	VINODIN RUTH MADAPALLI	GP FOR SERVICES II GP FOR SOCIAL WELFARE	VIZIANAGARAM
118	WP/12383/2026 IA 1/2026 Suspension Petition	C SURYA RAO Vs THE STATE OF ANDHRA PRADESH	VALLEPU JAGADEESH	GP FOR SERVICES III GP FOR SERVICES I	YSR KADAPA
119	WP/13414/2026 IA 1/2026 Direction Petition	P.V.K.SAI PRASAD Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES I	KURNOOL

120	WP/16627/2026 IA 1/2026 Stay Petition	DARAPU REDDY VENKATRAMAIAH Vs LIFE INSURANCE CORPORATION OF INDIA	N RAVI PRASAD	BATHULA RAJ KIRAN (SC FOR LIC)	EAST GODAVARI
<u>ADMISSION (A P S E B)</u>					
121	WP/7782/2025 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	V. C SREENATH Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
122	WP/16221/2026 IA 1/2026 Direction Petition	TATA BHARATHI DEVI Vs THE STATE OF ANDHRA PRADESH	N BHARATH SIMHA REDDY	GP FOR SERVICES I V V SATISH	WEST GODAVARI
<u>ADMISSION (ENDOWMENTS)</u>					
123	WP/15686/2026 IA 1/2026 Suspension Petition WP/3169/2026	PENUBAKULA NAGARAJU Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II	PRAKASAM
124	WP/3169/2026 IA 1/2026 Suspension Petition IA 2/2026 Suspension Petition IA 3/2026 Vacate Stay Petition	PENUBAKULA NAGARAJU Vs THE STATE OF AP	D V SASIDHAR	GP FOR SERVICES II DEVI SUBHASHINI ANNE SC For Endowments	PRAKASAM
<u>ADMISSION (HOME)</u>					
125	WP/2557/2026 IA 1/2026 Direction Petition	B SNEETHA @ SUNITHA BAI Vs THE STATE OF AP	KASA JAGANMOHAN REDDY	GP FOR SERVICES I N PRAMOD	CHITTOOR
126	WP/15748/2026 IA 1/2026 Direction Petition WP/9019/2023	V. SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR HOME NOTE CASE	YSR KADAPA
127	WP/9019/2023 IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition	P CHANDRA MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES I	YSR KADAPA
128	WP/18228/2026 IA 1/2026 Direction Petition	S KULLAYAMMA Vs THE STATE OF ANDHRA PRADESH	GUTTAPALEM VIJAYA KUMAR	GP FOR SERVICES I	YSR KADAPA
<u>ADMISSION (OTHER SUBJECTS)</u>					
129	WP/25511/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition	M V BHAVYA SUDHA Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR SERVICES I V.VENKATA NAGA RAJU (SC FOR APPSC) G SAI NARAYANA RAO SC For SAAP	KURNOOL
130	WP/13185/2026 IA 1/2026 Suspension Petition	DEVARAKONDA BALAIAH Vs THE STATE OF ANDHRA PRADESH	K ANJANA RAMA KAMESWARI	GP FOR SERVICES I	SPS NELLORE
<u>ADMISSION (CO-OP SOCIETIES)</u>					
131	WP/2646/2026 IA 1/2026 Direction Petition	PESARLANKA SIVA PARVATHI Vs THE STATE OF ANDHRA PRADESH	SAI SUNDEEP MANCHIKALAPUDI	GP FOR SERVICES II	GUNTUR

132	WP/12115/2026 IA 1/2026 Direction Petition	T PREMA KUMARI Vs THE STATE OF ANDHRA PRADESH	M KESAVA RAO	GP FOR SOCIAL WELFARE GANDRALA RATHNA KUMAR SC For APSCCFC LTD	GUNTUR
133	WP/15805/2026 IA 1/2026 Direction Petition WP/16034/2026 WP/16036/2026 WP/16041/2026 WP/16189/2026 WP/16226/2026 WP/16400/2026 WP/16741/2026 WP/16814/2026 WP/16815/2026 WP/16826/2026 WP/16835/2026 WP/16843/2026 WP/16989/2026 WP/17145/2026 WP/17364/2026 WP/17394/2026 WP/18056/2026 WP/18091/2026 WP/18203/2026 WP/18592/2026 WP/18601/2026 WP/18781/2026 WP/18808/2026 WP/18810/2026 WP/18937/2026	JUTTA TRIMURTHULU Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR SERVICES II SRINIVAS BASAVA SUPERANNUATION	EAST GODAVARI
134	WP/16034/2026 IA 1/2026 Direction Petition	POLISETTI DURGA PRASAD Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR COOPERATION SRINIVAS BASAVA	EAST GODAVARI
135	WP/16036/2026 IA 1/2026 Direction Petition	ADDANKI DHANARAJU Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR COOPERATION SRINIVAS BASAVA	EAST GODAVARI
136	WP/16041/2026 IA 1/2026 Direction Petition	T. SOMANNA Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR COOPERATION SRINIVAS BASAVA	EAST GODAVARI
137	WP/16189/2026 IA 1/2026 Direction Petition	KATNAM VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR COOPERATION SRINIVAS BASAVA	EAST GODAVARI
138	WP/16226/2026 IA 1/2026 Direction Petition	SRI R. SREENIVASULU REDDY Vs THE STATE OF ANDHRA PRADESH	BOBBA VIJAYALAKSHMI	GP FOR SERVICES II SIVAPRASAD REDDY VENATI	SPS NELLORE
139	WP/16400/2026 IA 1/2026 Direction Petition	SRI. BOLLAPRAGADA LEELA KRISHNA Vs THE STATE OF ANDHRA PRADESH	NARESH KUMAR GUNDAPU	GP FOR SERVICES II SRINIVAS BASAVA	EAST GODAVARI
140	WP/16741/2026 IA 1/2026 Direction Petition	K. KONDAL RAO Vs THE STATE OF ANDHRA PRADESH	A PADMA	GP FOR SERVICES II	VISAKHAPATNAM
141	WP/16814/2026 IA 1/2026 Direction Petition	KESANI VENKATADRI Vs THE STATE OF ANDHRA PRADESH	REGULAGADDA VENKATESH	GP FOR SERVICES II	SPS NELLORE

142	WP/16815/2026 IA 1/2026 Direction Petition	CHALLA PADMANABHA REDDY Vs THE STATE OF ANDHRA PRADESH	REGULAGADDA VENKATESH	GP FOR SERVICES II	SPS NELLORE
143	WP/16826/2026 IA 1/2026 Direction Petition	SHAIK GAFFOOR Vs THE STATE OF ANDHRA PRADESH	REGULAGADDA VENKATESH	GP FOR SERVICES II	SPS NELLORE
144	WP/16835/2026 IA 1/2026 Direction Petition	MALINA NARAYANA RAO Vs THE STATE OF ANDHRA PRADESH	CH S V SURAJ	GP FOR SERVICES II SRINIVAS BASAVA	VIZIANAGARAM
145	WP/16843/2026 IA 1/2026 Direction Petition	DAKKILI BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	P RAVIKANTH	GP FOR SERVICES II	SPS NELLORE
146	WP/16989/2026 IA 1/2026 Direction Petition	M. VENKATESWARARAO Vs THE STATE OF ANDHRA PRADESH	BOBBA VIJAYALAKSHMI	GP FOR SERVICES II	WEST GODAVARI
147	WP/17145/2026 IA 1/2026 Direction Petition	KAKARLA RAMAKRISHNA Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR SERVICES II SRINIVAS BASAVA	EAST GODAVARI
148	WP/17364/2026 IA 1/2026 Direction Petition	BONDALAPATI KUMAR RAJA Vs THE STATE OF ANDHRA PRADESH	RAVI TEJA GUDE	GP FOR SERVICES II	PRAKASAM
149	WP/17394/2026 IA 1/2026 Direction Petition	JONNALAGADDA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR SERVICES II	KRISHNA
150	WP/18056/2026 IA 1/2026 Suspension Petition	K C JYOTHI RAM Vs THE STATE OF ANDHRA PRADESH	L J VEERA REDDY	GP FOR SERVICES II	CHITTOOR
151	WP/18091/2026 IA 1/2026 Suspension Petition	R SUDARSAN Vs THE STATE OF ANDHRA PRADESH	L J VEERA REDDY	GP FOR SERVICES II	CHITTOOR
152	WP/18203/2026 IA 1/2026 Direction Petition	P.PRABHAKARA RAO Vs THE STATE OF ANDHRA PRADESH	NARESH KUMAR GUNDAPU	GP FOR SERVICES II SRINIVAS BASAVA	EAST GODAVARI
153	WP/18592/2026 IA 1/2026 Suspension Petition	SADU DEVADASU Vs THE STATE OF ANDHRA PRADESH	K R SRINIVAS	GP FOR SERVICES II	PRAKASAM
154	WP/18601/2026 IA 1/2026 Suspension Petition	G.KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	K R SRINIVAS	GP FOR SERVICES II	PRAKASAM
155	WP/18781/2026 IA 1/2026 Direction Petition	MAJJI VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	CH S V SURAJ	GP FOR SERVICES II	VISAKHAPATNAM
156	WP/18808/2026 IA 1/2026 Direction Petition	YELISETTI VEERABHADRA RAO Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II SRINIVAS BASAVA	EAST GODAVARI

157	WP/18810/2026 IA 1/2026 Direction Petition	NAGIREDDY SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR COOPERATION SRINIVAS BASAVA	EAST GODAVARI
158	WP/18937/2026 IA 1/2026 Direction Petition	DEVARAPALLI RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II SRINIVAS BASAVA	EAST GODAVARI
159	WP/16012/2026 IA 1/2026 Direction Petition	D.C.REDDERPPA Vs THE STATE OF ANDHRA PRADESH	L J VEERA REDDY	GP FOR SERVICES II	CHITTOOR
160	WP/16195/2026 IA 1/2026 Direction Petition	V S VIJAY KUMAR Vs THE STATE OF AP	L J VEERA REDDY	GP FOR SERVICES II	CHITTOOR
161	WP/16244/2026 IA 1/2026 Direction Petition	M.MUNI RAJA Vs THE STATE OF ANDHRA PRADESH	L J VEERA REDDY	GP FOR SERVICES II	CHITTOOR
162	WP/16252/2026 IA 1/2026 Direction Petition	P.KARUNAKARA REDDY Vs THE STATE OF ANDHRA PRADESH	L J VEERA REDDY	GP FOR SERVICES II	CHITTOOR
<u>ADMISSION (SOCIAL WELFARE)</u>					
163	WP/4588/2025 IA 1/2025 Suspension Petition Leave Petition	R LAKSHMANAMMA LAGISETTI Vs THE STATE OF ANDHRA PRADESH	CORPUS JURIS LAW PANEL LLP	GP FOR SOCIAL WELFARE RAVI KUMAR PONAKAMPALLI	VIZIANAGARAM
164	WP/16255/2026 IA 1/2026 Direction Petition	M. KOTI REDDY Vs THE STATE OF ANDHRA PRADESH	BOBBA HARI PRASAD REDDY	GP FOR SOCIAL WELFARE	GUNTUR
<u>ADMISSION (MUNICIPAL ADMN.)</u>					
165	WP/17033/2026 IA 1/2026 Stay Petition WP/16991/2026	V. MEENA KUMARI Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES I	VISAKHAPATNAM
166	WP/16991/2026 IA 1/2026 Stay Petition	V MEENA KUMARI Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES I	VISAKHAPATNAM
<u>ADMISSION (EDUCATION)</u>					
167	WP/16258/2026 IA 1/2026 Stay Petition	BANDARU SANDYA RANI Vs THE STATE OF AP	KARTHIKSIDDARTHA SALADI	GP FOR SERVICES III	EAST GODAVARI
<u>ADMISSION (UNIVERSITIES)</u>					
168	WP/17903/2026 IA 1/2026 Suspension Petition	KOTUM NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	KVSD RAVI TEJA	GP FOR SERVICES I N B CHANDRA SEKHAR SC FOR YSR HORTICULTURE UNIVERSITY K BHEEMA RAO GP FOR SERVICES II	WEST GODAVARI
<u>ADMISSION (AGRICULTURE)</u>					
169	WP/15637/2026 IA 1/2026 Direction Petition	DIDDI DEMUDU BABU Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR SERVICES II	VISAKHAPATNAM

ADMISSION (PANCHAYAT RAJ)

170	WP/8418/2025 IA 1/2025 Direction Petition WP/9447/2026 WP/13402/2026 WP/16442/2026 WP/18461/2026 WP/18645/2026 WP/19154/2026 WP/19204/2026 WP/19262/2026	GINJUPALLI NARASIMHARAO Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES I	GUNTUR
171	WP/9447/2026 IA 1/2026 Direction Petition	DOMA RAMIREDY Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES I	GUNTUR
172	WP/13402/2026	POLISETTY SAMBASIVARAO Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
173	WP/16442/2026	RAJANA KANNABABU Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES I GP FOR FINANCE PLANNING	VISAKHAPATNAM
174	WP/18461/2026 IA 1/2026 Direction Petition	S.PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES II GP FOR SERVICES I	SPS NELLORE
175	WP/18645/2026 IA 1/2026 Direction Petition	MUNTHALA RAMA JYOTHI Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES II	SPS NELLORE
176	WP/19154/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	CHIRUVELLA KODANDARAMAIAH @ KODANDARAMI REDDY Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	GP FOR SERVICES II	SPS NELLORE
177	WP/19204/2026 IA 1/2026 Direction Petition	VARDHANAPU NARASIMHA MURTHY Vs THE STATE OF ANDHRA PRADESH	TIRUMALA SATYANARAYANA	GP FOR SERVICES II	WEST GODAVARI
178	WP/19262/2026 IA 1/2026 Direction Petition	PRALAYAKAVERI MALAYADRI Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO		CHITTOOR
179	WP/14409/2026 IA 1/2026 Direction Petition	VADDE SUMITHRA Vs THE STATE OF ANDHRA PRADESH	GANDHAM SR PRASAD	GP FOR SERVICES I HARI BABU MAGULURI SC For SERP M HARI BABU	KURNOOL
180	WP/17805/2026 IA 1/2026 Direction Petition	K.UMA KUMARI Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES I	SRIKAKULAM
181	WP/18797/2026 IA 1/2026 Direction Petition	BASAVALA CHINNARAO Vs THE STATE OF A.P.	T V V KOTESWARA RAO	GP FOR SERVICES I	VISAKHAPATNAM
<u>ADMISSION (CENTRAL GOVT.)</u>					
182	WP/14361/2026 IA 1/2026 Direction Petition	CHERUKURI APPA RAO Vs THE UNION OF INDIA	CKR ASSOCIATES	DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
183	WP/14594/2026 IA 1/2026 Direction Petition	MALLIPUDI VENKATA RAO Vs THE UNION OF INDIA	HARIBABU VANGAPURI	ALEKHYA TADASINA(CENTRAL GOVT COUNSEL)	-

184	WP/16175/2026 IA 1/2026 Direction Petition	KATUMALA NAGARAJU Vs UNION BANK OF INDIA	KANAMARLAPUDI VENKAT NAGABHUSHANAM		GUNTUR
<u>ADMISSION (FOOD)</u>					
185	WP/12654/2026 IA 1/2026 Direction Petition	VENKTESAPPAGARI NARESH Vs THE STATE OF ANDHRA PRADESH	MALLAMPATI NARENDRA BABU	GP FOR SERVICES II G V SHIVAJI GP FOR SERVICES I	ANANTAPUR
<u>ADMISSION (Labour Employment and Training)</u>					
186	WP/18150/2025 IA 1/2025 Suspension Petition	GOGINENI @ KADIYALA MADHAVI LATHA Vs THE STATE OF ANDHRA PRADESH	SAI SUNDEEP MANCHIKALAPUDI	GP FOR SERVICES II K BHEEMA RAO	GUNTUR
<u>ADMISSION (APSRTC)</u>					
187	WP/18205/2026 IA 1/2026 Direction Petition	NOUNDRU KRISHNA Vs THE STATE OF ANDHRA PRADESH	PAMARTHI KAMESWARA RAO	GP FOR SERVICES II K SRINIVASA PRASAD SC For APSRTC	VISAKHAPATNAM
<u>ADMISSION (CORPORATION)</u>					
188	WP/24760/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition WP/8932/2026	HARIKA GUNUKULA Vs THE MANAGING DIRECTOR	C SRINIVASA BABA	GP FOR SERVICES II K ANJANA RAMA KAMESWARI K BHEEMA RAO SUDHIR MATTEGUNTA	GUNTUR
189	WP/8932/2026 IA 1/2026 Suspension Petition	CH RAMAKRISHNA Vs THE MANAGING DIRECTOR	K ANJANA RAMA KAMESWARI	SUDHIR MATTEGUNTA	KRISHNA
<u>ADMISSION (WOMEN & CHILD WELFARE)</u>					
190	WP/5154/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition	V SRINIVASULU REDDY Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES I RAVITEJA PADIRI GP FOR SERVICES II	GUNTUR
<u>FOR COUNTER</u>					
191	WP/1202/2026 IA 1/2026 Direction Petition	M.PHANIDHAR PRASAD Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	KURNOOL
192	WP/16111/2026 IA 1/2026 Direction Petition	PONUKUMATI LAKSHMI PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
193	WP/16166/2026 IA 1/2026 Direction Petition	MUNNANGI SAMBASIVA RAO Vs UNION BANK OF INDIA	Dr CHALLA SRINIVASA REDDY		KRISHNA
194	WP/16261/2026 IA 1/2026 Direction Petition	GOPISETTY RAJA BABU Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES I	WEST GODAVARI
195	WP/16265/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	PELLURI RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	GP FOR SERVICES I	GUNTUR

196	WP/16775/2026 IA 1/2026 Stay Petition	T RAMESH KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	GP FOR SERVICES I	CHITTOOR
197	WP/17059/2026 IA 1/2026 Stay Petition	MEENA KUMARI Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES I	VISAKHAPATNAM
198	WP/17332/2026 IA 1/2026 Direction Petition	THOTA SOBHANADRI Vs SRI VENKATESWARA SWAMY DEVASTHANAM	P NAGENDRA REDDY	KAPPERA KOTESWARA RAO SC for Endowments AP Region. GP FOR SERVICES II	KRISHNA
199	WP/18088/2026 IA 1/2026 Direction Petition	C. PRATAP Vs THE STATE OF A.P.	M HEMALATHA	GP FOR SERVICES II	SPS NELLORE

ADMISSION (REVENUE)

200	WP/15384/2021 IA 1/2021 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs THE COMMISSIONER OF APPEALS	GP FOR REVENUE (AP)	GVVSR SUBRAHMANYAM NS	VISAKHAPATNAM
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ADMISSION (REVENUE-LA)

201	WP/13865/2022 IA 1/2022 Direction Petition	K.V.PRABHAKAR Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR ENDOWMENTS NVS PRASADA VARMA GP FOR LAND ACQUISITION	CHITTOOR
202	WP/40917/2022 IA 1/2022 Direction Petition WP/141/2019 WP/10118/2023 WP/10119/2023 WP/12051/2025 WP/13636/2018 WP/15960/2018 WP/16119/2023 WP/16327/2023	A S S R SARMA Vs THE STATE OF AP	MEGHANA DULLA	GP FOR REVENUE A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) A VEERABHADRA RAO Addl.SC FOR VMRDA AKULA SRI KRISHNA SAI BHARGAV HCJ NOTE C	VISAKHAPATNAM
203	WP/13636/2018 IA 1/2018 Suspension Petition IA 1/2026 Leave Petition	R. VENKATESWARA RAO Vs STATE OF AP	PRAKASH BUDDARAPU	GP FOR REVENUE (AP) MEGHANA DULLA THATHIREDDY ASHOK SRIVASTAVA	VISAKHAPATNAM
204	WP/15960/2018 IA 1/2018 Suspension Petition IA 1/2023 Vacate Stay Petition IA 1/2026 Leave Petition	THE HINDUSTAN SHIPYARD STAFF COOPERATIVE BUILDING SOCIETY LTD Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR REVENUE (AP) MEGHANA DULLA THATHIREDDY ASHOK SRIVASTAVA	VISAKHAPATNAM
205	WP/141/2019 IA 1/2019 Direction Petition IA 1/2025 Implead Petition IA 1/2026 Direction Petition	SRI. AYYALASOMAYAJULA LAKSHMI NARASIMHA BHARANI Vs THE STATE OF ANDHRA PRADESH	R V PAVAN MAITREYA MEGHANA DULLA THATHIREDDY ASHOK SRIVASTAVA	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) K V SIMHADRI SOMISETTY GANESH BABU SC For VUDA and MUDA P VEERRAJU T V JAGGI REDDY A VEERABHADRA RAO Addl.SC FOR VMRDA PRAKASH BUDDARAPU	VISAKHAPATNAM
206	WP/10118/2023 IA 1/2023 Direction Petition IA 1/2025 Leave Petition	AYYALA SOMAYAJULA LAKSHMI NARASIMHA BHARANI Vs STATE OF ANDHRA PRADESH	MEGHANA DULLA	GP FOR MUNICIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) G L NAGESWAR RAO	VISAKHAPATNAM

207	WP/10119/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	AYYALA SOMAYAJULA LAKSHMI NARASIMHA BHARANI Vs STATE OF ANDHRA PRADESH	MEGHANA DULLA	GP FOR MUNICIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) KARRE SATYANANDAM	VISAKHAPATNAM
208	WP/16119/2023 IA 1/2023 Direction Petition IA 1/2026 Implead Petition	AKULA KONDA BABU Vs THE STATE OF ANDHRA PRADESH	NAGENDRA BABU PARAGATI	GP FOR REVENUE THATHIREDDY ASHOK SRIVASTAVA	VISAKHAPATNAM
209	WP/16327/2023 IA 1/2023 Direction Petition	M/S. SRI VENKATESWARA CONSTRUCTIONS AND DEVELOPERS Vs THE STATE OF ANDHRA PRADESH	G L NAGESWAR RAO	GP FOR MUNICIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) MEGHANA DULLA	VISAKHAPATNAM
210	WP/12051/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition IA 3/2025 Direction Petition IA 4/2025 Vacate Stay Petition IA 1/2026 Extension Petition IA 2/2026 Leave Petition	A.S.LAKSHMI NARASIMHA BHARANI Vs THE STATE OF ANDHRA PRADESH	THATHIREDDY ASHOK SRIVASTAVA	GP FOR MUNICIPAL ADMN URBAN DEV RAMA MURTY P V S A A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) S.SYAM SUNDER RAO SC cum Spl P.P. For ACB A VEERABHADRA RAO Addl.SC FOR VMRDA MADHAVA RAO NALLURI	VISAKHAPATNAM

INTERLOCUTORY(REVENUE)

211	WP/6852/2020 IA 1/2020-Direction Petition IA 1/2025-Direction Petition	SURI PRABHAKARA SASTRY Vs THE GOVERNMENT OF ANDHRA PRADESH	V V PRABHAKARA RAO	GP FOR REVENUE (AP) NS	KRISHNA
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